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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.822/2019

Date of Decision: 9th December, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Priyesh Bheda, IRS,
Aged 48 years,
Son of Shri Kishore Meghji,
Presently posted at Office of
Commissioner of G S T, Audit-II,
30th Floor, World Trade Centre,
Cuffe Parade,
Mumbai - 400 005. ... *Applicant*

(In person)

VERSUS

1. The Union of India, through the Secretary, Dept. of Revenue, Ministry of Finance, R.No.128B, North Block, New Delhi - 110 001.
2. The Commissioner of G S T, Audit-II, 30th Floor, World Trade Centre, Cuffe Parade, Mumbai - 400 005.
3. Shri Suresh Mukheria, IRS, Joint Commissioner of GST, Plot No.36-37, Sector-32, Gurugram - 122 001. ... *Respondents*

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

When the case was called, the applicant who had wished to argue the matter in person did not appear even at the second

call.

2. Perusal of the case shows that the applicant has been promoted as Deputy Commissioner of Customs and Central Excise on ad-hoc basis and is seeking promotion as Joint Commissioner.

3. In the absence of the applicant, the matter cannot be proceeded and hence the application is dismissed at the admission stage in default for non-prosecution. No costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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JD
10/12/19